

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 115  
**(IB)-532(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

Vs.

Haridwar Iron & Ispat Rolling Ltd.

.... Petitioner/Applicant

....Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code in liq.**

**Order delivered on 06.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**

**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Singhi Infrapower Projects Mr. Abhishek Anand & Mr. Viren Sharma Advs.

For the Liquidator

Mr. Prateek Kushwaha, Ms. Kashi

Vishwanathan Sivaraman, Advs.

**ORDER**

List on 11.08.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**